

Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

①
Tribunal's Orders

Per Tribunal

Fixed For AH / IR
during the week commencing
from 1.11.93 at Nagpur. Issue
Notice to the applicant.

Per Dy. Registrar

notice issued to applicant
on 15/10/93.

2/28/90

OA 1135/92.

Camp at Nagpur.

Dated: 2.11.1993.

Heard Mr. M.K. Deshpande,
Counsel for the applicant.

The appeal against the impugned
order is still pending. Therefore,
the applicant cannot be permitted
to approach this Tribunal without
exhausting all the departmental
remedies.

The application is dismissed
with liberty to the applicant
to pursue the departmental
remedies.

no order as to costs.

N.K.V.
(N.K. VERMA)
MEMBER (A)

(M.S. DESHPANDE)
VICE CHAIRMAN